On November 14, Shri Rajneesh pleaded gnilty of two counts of a thirty five count indictment accusing him of violating US immigration laws and of two charges of lying to immigration authorities. Under a plea-bargain arrangement he received a five, year suspended prison sentence. He also agreed to pay \$ 400,000 fine and leave the country within five days.

Increase of pollution in the Country

2531. SHRI MUKHTIAR SINGH MALIK: Will the PRIME MINISTER be pleased to state:

- (a) whether Government's attention has been drawn to the news item which appeared in the Economic Times of the 30th October, 1985 wherein it has been stated that pollution is increasing considerably in the country;
- (b) whether it has also been stated that deforestation is posing a great threat to ecological balance in the country; and
- (c) whether replacement of firewood is being developed in the country to avoid deforestation in the country and if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRON-MENT AND FOREST (SHRI Z.R. ANSARI): (a) Yes, Sir.

- (b) Yes, Sir.
- (c) Yes, Sir; Schemes have been undertaken for popularization of

alternate energy devices such as biogas plants; solar-cookers and improved cooking stoves.

A National Wasteland Development Board has been set up with the object of bringing 5 million hectares of land every year under fuelwood and fodder plantation.

Flan outlay for Bihar

- 2532. SHRI RAMCHANDRA BHARADWAJ: Will the PRIME MINISTER be pleased to state: ,
- (a) the annual plan outlay for 1985-86 for Bihar as proposed by the State Government indicating the Sector-wise and Service-wise breakup there; and
- (b) the sector-wise/service-wi&e plan outlays as approved by the Planning Commission and the Central Government and the extent to which respective targets are expected to be slashed as a result of these cuts?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI AJIT PANJA): (a) and (b) A statement showing headwise outlays proposed by the State Government and as approved by Planning Commission for the Annual Plan 1985-86 of Bihar is enclosed.

Formulation of proposals by the State Government for their respective Annual Plans is the first step of the exercise of formulating the Annual Plans of the States. These proposals are discussed in detail by the Planning Commission with their repsenta-tives of the respective State Governments and Plans are finalised keeping in view the available resources. As far as possible, agreed decisions are taken with regard to overall size of the Plans, sectoral outlays and targets. As such there is no question of slashing of targets.

Statement

Annual	Plan	108=-86	_ Rihar

(Rs. in lakhs)

	-	Outlay		
fead/Sub-Head of Development	_	As proposed by the State Govi.	As agreed	
j.		2	3	
I. Agriculture & Allied Services				
Research and Education	:4	475	350	
Crop Husbardary	÷	2065	1502	
Soil and Water Conservation	18.	600	400	
Animal Husbandary		618	400	
Dairy Development	900	305	250	
Fisheries	14	308	185	
Forests		1000	700	
Investment in Agricultural Financial Institutions		218	1 32	
Marketing	(*)	354	190	
Storage and Warehousing	- 2	8		
Total-I	٠.	5951	4117	
II. Rural Development	-			
Integrated Rural Development Programme (IRDP)	· *	3200	269:	
National Rural Employment Prog. (NREP)	ě	5000	364	
Drought Prone Area Prog. (DPAP)		540	33	
Community Development & Panchayats		789	67	
Land Reforms	•	1314	101	
Integrated Rural Energy Prog		===	5	
TOTAL-II		10843	841	
III. Cooperation		700	50	
IV. Irrigation & Flood Control				
1. Major & Medium Irrigation Projects	e. 'e	31000	2000	
2. Minor Irrigation		6000	460	
3. Command Area Development		1100	56	
4. Flood Control Projects) is	5000	240	
Total—IV		43100	2750	

125	Written Answers		[12 DEC. 1985]						to Questions		126
	1	,				,	-			2	3
7. /1	Power			_							
	Power				; , • .					23160	1 5800
,	New & Renewable Sources	of E	nergy						,	310	200
	TOTAL - V					. '		٠.	• _	23470	16000
VI.	Industries & Minerals										
	Village & Small Industries									1730	1200
	Medium & Large Industri	es	. :							2125	1600
	Mining				,					1600	500
	TOTAL - VI						•	١.		5455	3300
VII.	Transport					,			-	*:	
	Civil Aviation						•			25	10
	Roads & Bridges .								2	9975	6700
	Road Transport .									600	490
	Inland Water Transport									12	
	Tourism									100	100
	Total-VII .						,			10712	7305
VIII	l. Scientific Services & 1	Resea	rch						_		
	S & T Programmes .				٠.					75	.40
	Environmental Prog. (Excl	uding	Wate	r Po	ollution	Co	ntrol)			40	
	Water Pollution Control							•			20
	TOTAL-VIII .									115	65
	Social & Community S		_						-		
	Social & Community Se	rvice	5								
	General Education .									5006	5600
	Art & Culture .	•	•	•		•	•		•	71	33
	Technical Education		: 1		•	•	•	•	•	223	150
	Sports & Youth Services	•	•	•	\•• •	•	•	•,	•	190	5
	SUB-TOTAL (Education)			:		•	:	•	·		583
		•			-			7			
	Health	•	•	•	•	•	٠	•	•	4000	2788
	Sewerage & Water Supply		•	٠	٠	•	: 1 • u	•	•	4500	306
	Housing (excluding Police	Hou	ing)					•		1830	1000

Plan outlay for Madhya Pradesh for 1985-86

2533. SHRIMATI MAIMOONA SULTAN : Will the PRIME MINISTER be pleased to state :

(a) the annual plan outlay for 1985-86 for Madhya Pradesh as proposed by the State Government indicating the sector-wise and servicewise breakup tht reof; and

(b) the sectorwise/service plan outlays as approved by the Planning Commission and the Central Government and the extent to which respective targets, are expected to be slashed as a result of there cuts?

^{*}Includes Rs. 8 lakhs for Evaluation.